

(c) the number of people who died due to these accidents; and

(d) the steps taken to check them?

The Minister of State in the Ministry of Home Affairs (Shri Datar): (a) 388.

(b) A statement is laid on the Table of Lok Sabha. [See Appendix II, annexure No. 12].

(c) 34.

(d) A statement is laid on the table of Lok Sabha [See Appendix II, annexure 12].

#### U.K. Nationals

125. Shri D. C. Sharma: Will the Minister of Home Affairs be pleased to state the number of United Kingdom citizens who are at present carrying on trade, studies and missionary-work in India?

The Minister of State in the Ministry of Home Affairs (Shri Datar): The information is being collected and a statement will be laid on the Table of Lok Sabha in due course.

#### Red Fort

126. Shri D. C. Sharma: Will the Minister of Education and Scientific Research be pleased to state:

(a) the amount spent on the maintenance of the Red Fort during 1956-57; and

(b) the amount to be spent during 1957-58?

The Minister of State in the Ministry of Education and Scientific Research (Dr. K. L. Shrivall): (a) Rs. 28,260/-.

(b) Rs. 13,300/-.

#### Corruption Cases

127. Shrimati Ila Palchoudhury: Will the Minister of Home Affairs be pleased to state:

(a) the number of corruption cases among Central Government Servants brought to the notice of Government during 1956;

(b) the category of officials involved; and

(c) the action taken against them?

The Minister of Home Affairs (Shri G. B. Pant): (a) to (c). 406 corruption cases involving 97 Gazetted and 401 non-Gazetted Officers of Central Government were registered by the Special Police Establishment during 1956. Of these 406 cases, 65 cases were sent up for trial, 98 were referred for departmental action, 145 were dropped for want of proof and 98 cases are still under enquiry. Of the 65 cases put in Court, 7 ended in conviction, 5 ended in acquittal and 53 cases are still pending trial. Of the 98 cases referred for departmental action, punishment was awarded in 4, in one case the suspect was exonerated while in the remaining cases departmental action is still in progress.

#### Grants to States for Basic Education

128. Shri Shankeriah: Will the Minister of Education and Scientific Research be pleased to state:

(a) amount of money allotted to each State by the Government of India for the purpose of encouraging Basic Education during the years 1954-55, 1955-56, and 1956-57;

(b) the extent to which this help was utilised by each of the State Governments; and

(c) the total number of Basic Schools opened in each State (for the last 3 years)?

The Deputy Minister of Education and Scientific Research (Dr. M. M. Das): (a) to (c). A statement is laid on the Table of Lok Sabha. [See Appendix II, annexure No. 13.]

#### अफीम

१२६. श्री १० वा० बा० शास्त्री : क्या वित्त मंत्री यह बताने की कृपा करेंगे कि :

(क) राजस्वान में कुल कितने एकड़ भूमि में अफीम (पोस्त) की खेती होती है ; और